

### District Gazetteers

**1056. Shri Hem Raj:** Will the Minister of **Petroleum and Chemicals** be pleased to state;

(a) the names of the districts which have completed and published their District Gazetteers so far, Statewise;

(b) whether any time-limit has been fixed for their completion; and

(c) to whom the work has been entrusted in the districts?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) A list of the District Gazetteers either completed or published so far is laid on the Table of the House [Placed in Library. See No. LT-2500/64].

(b) Gazetteers for all the districts in the Indian Union are expected to be published by the end of the Fourth Five-Year Plan.

(c) The work has been entrusted to the Gazetteer Units of the respective States and Union Territories.

### State Gazetteers

**1057. Shri Hem Raj:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) the States which have completed their State Gazetteers and published them; and

(b) whether any time-limit has been fixed for its completion by the States?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) and (b). It has been accepted in principle that there should be a separate series of State Gazetteers, but work on the project has not yet been taken up; nor has any time table been laid down.

### Ammunition

**1058. Shri G. S. Musafir:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that only ammunition numbers 2-4-6-7 are

being manufactured by Government in a very small quantity;

(b) whether it is a fact that gun ammunition in letters such as LG and SG and ammunition for pistols, revolvers, and rifles of different bores is not manufactured at all in India; and

(c) whether it is also a fact that all weapons such as guns, rifles, pistols and revolvers with the public have become useless due to non-availability of ammunition for them?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) 12 bore cartridges in sizes Nos. 2, 4, 6 and 7 are being manufactured at the rate of approximately 2.5 to 3 lakhs per month. Apart from this, cartridges .22 Rim-fire Ball are also being produced at an approximate rate of 1.5 million per month.

(b) The types of ammunition mentioned are not under manufacture at present. Proposals are, however, under consideration for the manufacture of L.G. and S.G. cartridges for shot-gun.

(c) The information is being collected from authorities concerned and will be placed on the Table of the House when received.

### मृत्यु दण्ड में परिवर्तन

१०५६. श्री रामसेवक यादव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि राष्ट्रपति ने १९६२ और १९६३ में उत्तर प्रदेश के कितने व्यक्तियों के मामले में मृत्यु दंड को कम कर के कारावास कर दिया ।

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हाथी) : सन् १९६२ में उत्तर प्रदेश के १५ व्यक्तियों का और सन् १९६३ में ७ व्यक्तियों का मृत्यु दण्ड राष्ट्रपति द्वारा आजीवन कारावास में परिवर्तित किया गया ।